

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 2383.  
TO BE ANSWERED ON TUESDAY, THE 06<sup>TH</sup> AUGUST, 2024.**

**E-COMMERCE PAYMENTS**

**2383. SHRI S JAGATHRATCHAKAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether it is a fact that the country has recently witnessed the fastest jump in alternative payment share for e-commerce payments in the Asia-Pacific region; and
- (b) if so, the details thereof, along with the steps taken by the Government to achieve this feat?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

**(a) & (b):** No centralized data is maintained in this regard. However, the details of Digital Payment Transactions for last five financial years are as under :-

Financial Year	Digital Payment Transactions	
	Volume (in Crore)	Value (in Lakh Crore)
2019-20	3401.55	1619.69
2020-21	4370.68	1414.58
2021-22	7197.68	1744.01
2022-23	11393.82	2086.85
2023-24	16443.02	2428.24

Section 10A of the Payment and Settlement Systems (PSS) Act, 2007 mandates that no bank or system provider shall impose, whether directly or indirectly, any charge upon a person making or receiving a payment by using the electronic modes of payment prescribed under Section 269-SU of the Income Tax Act, 1961 (IT Act). The Central Board of Direct Taxes notified RuPay debit cards and UPI as prescribed payment modes.

To further boost digital payments and foster financial inclusion, particularly among small merchants and those in the unorganized sector, the Government of India has been incentivizing banks by paying a percentage of the value of RuPay debit card transactions and low-value BHIM-UPI transactions (up to ₹2,000) for person-to-merchant (P2M) payments since April 01, 2017. This incentive encourages banks to promote the acceptance and usage of RuPay cards and UPI among merchants.

Additionally, since the introduction of UPI in 2016, National Payments Corporation of India (NPCI) (which operates UPI payment system) has added various enhancements to increase UPI's scope and usability among different user segments which include: a) UPI for feature phone users (UPI123Pay), b) UPI Lite for small-value transactions and UPI Lite X for offline transactions c) Linking of RuPay credit cards d) Processing mandates with single block and multiple debits (Autopay) e) UPI for inbound travellers to increase UPI's scope and usability among different user segments.

These initiatives aim to reduce the reliance on cash, enhance the convenience of digital payments, and support the transition towards a more digitally inclusive economy.

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